

No.A-45011/15/2013-Ad.I
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan
Dr. Rajendra Prasad Road
New Delhi-110 001
Dated: 13.01.2016

ADDENDUM

Subject: Internship Scheme in the Ministry of Corporate Affairs for students pursuing post - graduation/ research in Commerce, Law, Economics and Management Streams.

Reference: Ministry's Office Order No. A-45011/15/2013-AD.I dated 4th August, 2013

The following provision is added below sub - para (vi) of paragraph 2 of the Office Order quoted under the caption Reference:

"Stipend: The intern undergoing the Internship Programme will be paid stipend @ Rs. 7000/- per month for the period of Internship on certification from the Officer the Intern is attached to."

2. This provision shall come into force with immediate effect.
3. This issues with the concurrence of integrated Finance division conveyed under D. No. 261/JS & FA dated 23.07.2015 and approval of Secretary, CA under FTS No. 388974 dated 26.10.2015.


(Riazul Haque)

Under Secretary to the Government of India

Copy to:

1. PSO to Secretary
2. PS to CAM
3. PPS to AS
4. PPS to JS (AC)/ PS to JS (M)/ PS to JS (B)/PPS to JS (K)
5. DIIs/ Economic Advisor
6. E-Governance Cell - to upload the scheme on the official website of the Ministry
7. All Officers/Staff of the Ministry and CCI/CLB/SFIO for information
8. Office Order Folder





